

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.331/2001 IN
O.A.2196/2000

New Delhi, this the 08th day of October, 2001

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Girish Chandra
Senior Auditor
C/O Principal Controller of Defence
Accounts, G-Block, New Delhi-1.

...Applicant

Versus

1. Union of India,
through the Secretary
Ministry of Personnel, Public Grievances &
Pension (Department of Personnel & Training)
North Block, New Delhi
2. The Union of India
through the Secretary,
Ministry of Defence, South Block,
New Delhi-11.
3. The Controller General of Defence Accounts
West Block-V, R.K.Puram, New Delhi-66
4. The Principal Controller of Defence Accounts,
Headquarters,
G Block, New Delhi-11.

.... Respondents

O R D E R (By Circulation)

By Hon'ble Shri S.A.T. Rizvi, Member (A) :

The present RA No.331/2001 has been filed by the review applicant for review of the order passed in O.A. No.2196/2000 on 3.7.2001.

2. After going through the RA, we find that the review applicant has tried to re-argue the case by reagitating mainly the same issues which he had raised in the O.A. The points raised by him were considered at sufficient length by the Tribunal while deciding the OA 2196/2000.

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(2)

3. After a careful consideration of the matter, we also do not find any error apparent on the face of the record nor do we find any other justification which may require review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3)(f) of the Administrative Tribunals Act, 195.

4. In the circumstances the RA is rejected.

S.A.T. Rizvi

(S.A.T. RIZVI)
MEMBER (A)

Lakshmi Swaminathan

(MRS. LAKSHMI SWAMINATHAN)
VICE CHAIRMAN (J)

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